

**Annexure-4**

**Name of the Corporate Debtor: Nagaur Water Supply Company Private Limited [CIN: U41000GJ2008PTC053373]**

**Date of commencement of CIRP: 17<sup>th</sup> August, 2021; List of creditors as on: 27<sup>th</sup> December, 2022**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1.	Doshion Private Limited	20-09-21	128,611,748.00		Unsecured financial creditor	-	Yes	-	-	128,611,748.00	-	Documents required for substantiation of claim not received
2.	Rakshit Dhirajlal Doshi	20-09-21	4,798,920.00		Unsecured financial creditor	-	Yes	-	-	4,798,920.00	-	Documents required for substantiation of claim not received

**Notes:**

1. The claims received have been verified as on Insolvency Commencement Date of Nagaur Water Supply Company Pvt Ltd i.e., 17<sup>th</sup> August, 2021.
2. All the claims has been verified and admitted based on the information provided by the creditors and to the extent available with the RP as provided by the Corporate Debtor.
3. As per Regulation 14 of IBBI(CIRP) Regulations, 2016, the IRP or RP, as the case may be , shall revise the amount of claims admitted , including the estimates of claims made, as soon as maybe practicable, when he comes across additional information warranting such revision.